NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 160/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES:

Pragna Ravindra Shah

V/s.

Arihant Estates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Ishita Shah 9/b. M.A. Shukla for Petitioner. Shah.

Ms K-C. Nichai L for responded the

ORDER C.P. No. 160/I&BP/NCLT/MB/MAH/2017

- The Learned Counsel of both the sides are present.
- The Learned Counsel for the Petitioner has stated that the requirements of the I&BP Code have not yet been completed. Seeking time. Granted.
- The Learned Counsel for the Respondent appeared and seeking time to place the documents in defense. Time granted.
- Let this C.P. be fixed for hearing on 30th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 12.06.2017